

**No. HCRB/ACS-4/2020**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED : 17<sup>TH</sup> OCTOBER, 2020.**

**CORRIGENDUM**

Vide Notification No. HCRB/ACS-4/2020 dated 03.02.2020 applications were invited for filling up of 27 posts of Assistant Court Secretary by Direct Recruitment through Online. The page no. 2, II of the said Notification is read as:-

**‘II. Senior Grade Examination in English  
Shorthand in first class’**

The Schedule III of High Court of Karnataka (Conditions of Service and Recruitment) Rules 1973 was amended vide Notification dated 03.05.2014 whereby above referred qualification was substituted as “**Senior Grade Examination in English Shorthand**”. In view of the said amendment, above qualification in Page No.2, II of the Notification dated 03.02.2020 shall be read as:-

**II. ‘Senior Grade Examination in  
English Shorthand’**

The candidates, who have not applied for the said post vide Notification dated 03.02.2020 and possess required qualification and eligibility as per the Notification No. HCRB/ACS-4/2020 dated 03.02.2020 and this Corrigendum, as on the last date of submitting the online application i.e., 04.03.2020, can submit application through online.

Contd.,

The Online portal for submitting the application will be opened from **19.10.2020 to 19.11.2020 till 11.59 p.m.** and the candidates can pay the fee through online or through challan on or before **21.11.2020** and the supporting documents should be uploaded in the link **<http://karnatakajudiciary.kar.nic.in/acs2020.asp>** on par with the claim made by the candidates while submitting online application.

**All other conditions prescribed/notified in the Notification No.HCRB/ACS-4/2020 dated 03.02.2020 shall remain unchanged/unaltered.**

**BY ORDER OF HON'BLE  
THE CHIEF JUSTICE,**

**Sd/-**

**(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**